

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O. A. 96/89.

Order Sheet

Date	Office Notes	Orders of Tribunal
12/2	VR Ramachandran Nair for applicant C. Ramakrishnan for respondent	GSN + NVIC Adjourned at the request of the counsel for the applicant for hearing on admission to 8/4/89 12/3/89
14/3/89	VR Ramachandran Nair for applicant C. Ramakrishnan for P.S. Biju for respondent	GSN + NVIC Adjourned at the request of the counsel for the applicant for hearing on admission to 11/4/89
11/4/89	Appearances Mr. Ramachandran Nair for applicant + Mr. Biju, P.S. for respondent	SPM + GSN The learned Counsel for the applicant seeks sometime to attend the main appearance. He may do so within two weeks with a copy to the learned Counsel for the respondents. List for admission and further direction on 16-4-1989

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10-4-1989.

Date	Office Notes	Orders of Tribunal
26.4.89	<p>Appearance: Mr VR Ramachandran Nair for applicant</p> <p>Order Communicated on 28.4.89.</p> <p>D 28/4</p>	<p><u>GSN & NVK</u></p> <p>It is submitted by the advocate Mr V.R.Ramachandran Nair appearing on behalf of the applicant that the applicant desires to withdraw the application, with liberty to file fresh application for the relief claimed, since there are some technical defects in the application.</p> <p>Permission granted as prayed for.</p> <p> 26.4.89</p>